FIZZY FOOD LABS				Amount Claimed				Claim				
Sr No.	Name of the Party	Address	Email Id	Category	Principal	Interest	Total Amount	Amount as per Books of Accounts	Admitted	Not accepted	Under Verification	Remarks
Claims Received during Liquidation												
1		130, Transport centre, Ring road, Punjab baug, New Delhi 110 035.	legal@omlogistics.co.in	ос	5,75,866.00	99,048.00	6,74,914.00	1,26,126.00	1,26,126.00			Other attaching documents like Purchase order, Delivery Challan not submitted.     KyC of the Authorized Person not Submitted (Shall also incld Address proof).     Kindly submit the Interest calculation sheet.     Please send the detailed ledger account of corporate debtor in your books
2	Huhtamaki PPL Limited	12A-06, B wing, 13th Floor, Parinee Crescenzo, C-38/39, G- Block, Bandra Kurla Complex, Bandra (East), Mumbai - 400051	krupali.pandya@ppl.huhta maki.com	ос	15,40,120.00	1	15,40,120.00	11,69,625.00	11,69,625.00		3,70,495.00	1. No Breakup of Interest and Principal given. 2. The closing amount of the ledger attached has a balancing figure of Rs. 1348590.58/- whereas the amount claimed is 1540120/ 3. Apart from Purchase and Payment entries the ledger contains 2 journal entries of Rs. 1500810/- debit and Rs. 3409427/- credit, of which there is no supporting. 4. The ledger provided has a stamp of Huhtamaki PPL Limited but doesn't contain any supporting from the CD's end. There is no Email copy attached nor any stamp or signature from the CD's end. 5. Ledger contains expense entry of Rs. 357750/- supporting of which is not provided. 6. The reconciliation statement has "bills not accounted" column. Out of 5 entries, invoices or supporting for 4 entries not provided. 7. Along with the Invoices, there is no Purchase order or Delivery Challans as supporting.
3	Smt. Kailash Kaur	Plot 126,Shree Punjab CHSL,Andheri East,Mumbai- 400 093	ps_dumtco@vahoo.co.in	ос	10,40,604.00		10,40,604.00	1,14,604.00	10,40,604.00		-	
	Total				31,56,590.00	99,048.00	32,55,638.00	14,10,355.00	23,36,355.00	-	9,19,283.00	

33,44,120.00

10,45,794.00

33,44,120.00

Kindly provide Authorization Letter from the department.
 Also provide the KyC of the authorized Person

Deputy Commissioner

of Central Tax,Central excise, Service tax (K

Surendar Paul)

Knar Estate, 3rd Floor, Near ashok

503 003

talkies, Godown road, Nizamabad-cgst.nzbdiv@gov.in

ос

22,98,326.00